

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 13845 of 2014

[Arising out of OIA-AHM-CUSTOM-000-APP-274-276-14-15 dated 05/09/2014 passed by the Commissioner of CUSTOMS-AHMEDABAD]

Jogesh Mahajan

General Manager Of M/s, Lambda Therapeutic Research Ltd.
Plot No. 38, Near Silver Oak Club, Nr, Gujarat High Court,
S G Highway, Gota, AHMEDABAD,-GUJARAT

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. Manish Jain & Ms. Surbhi Chandani, Advocates for the Appellant
Shri. Aakash Singh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 29.10.2025
DATE OF DECISION: 29.10.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No. 13844 of 2014.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi